Government of India Ministry of Coal Lok Sabha Unstarred Question No. 655 To be answered on 20.11.2019 FDI in Coal Mining

655. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of COAL be pleased to state:

(a) the details of investment in coal mining from outside India as well as from within India in the last two years including the current year;

(b) whether the Government has proposed any policies to attract more investors from foreign countries in the coal mining industry; and

(c) if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) to (c): The Government has reviewed Foreign Direct Investment (FDI) policy in the coal mining and Department for Promotion of Industry & Internal Trade issued a Press Note on 18.09.2019 stating that 100% Foreign Direct Investment under automatic route has been allowed for sale of coal, coal mining activities including associated processing infrastructure subject to the provisions of Coal Mines (Special Provisions) Act, 2015 and the Mines and Minerals (Development and Regulation) Act, 1957 as amended from time to time and other relevant Acts on the subject. Associated Processing Infrastructure includes coal washery, coal handling and separation (magnetic and non-magnetic). For sale of coal, allowing 100% FDI for coal mining activities including associated processing infrastructure is expected to attract international players and create efficient and competitive coal market.

FDI equity inflows (in US\$ million) for coal mining sector during the years 2017-18, 2018-19 and 2019-20 (April-June) have respectively been 2.05, 1.27 and 1.78.
